

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

OA NO.1152/2017

New Delhi this the 7th day of April, 2017

HON'BLE DR BRAHM AVTAR AGRAWAL, MEMBER (J)

Mohd. Mukeem,
Aged about 59 years,
S/o Mohd. Ishaq,
R/o H-1/25 Sultan Puri,
Delhi.

...Applicant

(By Advocate: Mr. S.P. Chadha)

VERSUS

1. General Manager (P),
Northern Railway,
Baroda House,
New Delhi.

2. Financial Advisor &
Chief Accounts Officer,
Northern Railway,
Baroda House,
New Delhi.

...Respondents

:ORDER (Oral):

Learned counsel for the applicant seeks to withdraw the instant OA with liberty to file a fresh one with better particulars.

2. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid.

**(DR BRAHM AVTAR AGRAWAL)
MEMBER (J)**

/JK/